

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 537/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

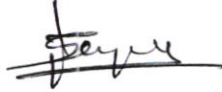
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE PARTIES: Dhananjay Patil & Company
V/s.
Northstar Shipbuilding Pvt. Ltd.

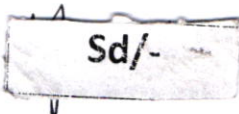
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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8	Leena Sapsa	Advocate for Applicant	
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ORDER
TCP 537/I&BC/NCLT/MB/MAH/2017

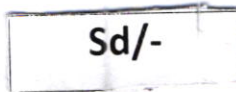
1. Learned Representative from the side of the Petitioner is present.
2. Put up for final hearing on **31.01.2018**.


Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 10.01.2018

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Sd/-

M.K. SHRAWAT
Member (Judicial)